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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **BAIL APPLN. 620/2022**

TANU DHANKAR

..... Petitioner

Through

Mr. Kirti Uppal, Sr. Advocate with
Mr. Prasoon Kumar, Ms. Riya Gulati,
Mr. Anish Dewan, Advocates.

versus

THE STATE

..... Respondent

Through

Mr. Amit Chadha, APP for the State
with SI Krishan Gopal, PS Dwarka
Sector 23
Mr. Ramesh Gupta, Sr. Advocate,
Mr. Mohit Mathur, Sr. Advocate with
Mr. Shailendra Singh and Ishaan Jain,
Advocates

+ **BAIL APPLN. 621/2022**

NIKHIL DHANKAR

..... Petitioner

Through

Mr. Kirti Uppal, Sr. Advocate with
Mr. Prasoon Kumar, Ms. Riya Gulati,
Mr. Anish Dewan, Advocates.

versus

THE STATE

..... Respondent

Through

Mr. Amit Chadha, APP for the State
with SI Krishan Gopal, PS Dwarka
Sector 23
Mr. Ramesh Gupta, Sr. Advocate,
Mr. Mohit Mathur, Sr. Advocate with
Mr. Shailendra Singh and Ishaan Jain,
Advocates

+ **BAIL APPLN. 622/2022**



SUNITA DHANKAR

..... Petitioner

Through Mr. Kirti Uppal, Sr. Advocate with
Mr. Prasoon Kumar, Ms. Riya Gulati,
Mr. Anish Dewan, Advocates.

versus

THE STATE NCT OF DELHI

..... Respondent

Through Mr. Amit Chadha, APP for the State
with SI Krishan Gopal, PS Dwarka
Sector 23
Mr. Ramesh Gupta, Sr. Advocate,
Mr. Mohit Mathur, Sr. Advocate with
Mr. Shailendra Singh and Ishaan Jain,
Advocates

+ **BAIL APPLN. 623/2022**

JITENDRA PAL DHANKAR

..... Petitioner

Through Mr. Kirti Uppal, Sr. Advocate with
Mr. Prasoon Kumar, Ms. Riya Gulati,
Mr. Anish Dewan, Advocates.

versus

THE STATE NCT OF DELHI

..... Respondent

Through Mr. Amit Chadha, APP for the State
with SI Krishan Gopal, PS Dwarka
Sector 23
Mr. Ramesh Gupta, Sr. Advocate,
Mr. Mohit Mathur, Sr. Advocate with
Mr. Shailendra Singh and Ishaan Jain,
Advocates

CORAM:

HON'BLE MR. JUSTICE SUBRAMONIUM PRASAD

ORDER

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09.03.2022



1. It is stated by the learned Senior Counsel for the petitioners that there are CCTV cameras installed inside and outside of the house. It is stated that collecting footages from all the relevant CCTV cameras would be necessary for the investigation and for adjudication of the present applications. The police are yet to retrieve the footages from the CCTV cameras as well as the DVR.
2. Mr. Manish Aggarwal, Joint Registrar (Mob No. 9717394800) of this Court, is appointed as Court Commissioner and is requested to accompany the Investigating Team. The entire process is directed to be video graphed.
3. Accordingly, the police is directed to visit R/o A-804, Citrakoot Dham, Plot No.2, Sec. 19, Dwarka, New Delhi -75 on Thursday i.e. 10.03.2022 at 04:00 PM for the purpose of retrieving the DVR and footages of the CCTV cameras which have been installed inside as well as outside the premises which shall be handed over to the Court Commissioner. The Court Commissioner is directed to handover the DVR and footages of the CCTV cameras in the Court on 14.03.2022.
4. Further, this Court directs Mr. Kirti Uppal, learned Senior Counsel appearing for the petitioners, to handover the key of the aforementioned house to Mr. Amit Chadha, learned APP for the State.
5. List on 14.03.2022 at 03:00 PM.
6. Interim orders on continue.
7. A copy of this order be supplied to Mr. Manish Aggarwal, Joint Registrar, during the course of the day.

SUBRAMONIUM PRASAD, J

MARCH 09, 2022/S. Zakir